

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH AT NEW DELHI

Additional Affidavit By Applicant

In

ORIGINAL APPLICATION NO. 1322 OF 2024

IN THE MATTER OF

Rajneesh Karnwal

APPLICANT IN PERSON

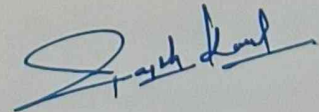
Versus

Union of India through Secretary, Ministry of Environment, Forest and Climate  
Change and ors.

RESPONDENTS

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Rajneesh Karnwal  
Applicant in Person

Date : 15.04.2026  
Place : Hastinapur

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH AT NEW DELHI  
REJOINDER AFFIDAVIT BY APPLICANT**

**In**

**ORIGINAL APPLICATION NO. 1322 OF 2024**

**IN THE MATTER OF**

**Rajneesh Karnwal**

**APPLICANT IN PERSON**

**Versus**

**Union of India through Secretary, Ministry of Environment, Forest and Climate  
Change and ors.**

**RESPONDENTS**

**ADDITIONAL AFFIDAVIT BY APPLICANT**

**MOST RESPECTFULLY SHOWETH;**

I, Rajneesh Karnwal aged about 39 years R/O Hastinapur UP hereby solemnly affirm and declare as under:

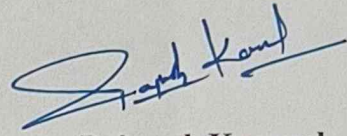
1. That the Respondent No. 3 (Divisional Forest Officer), at pages 82–87 of the record, has stated that the work in question has been stopped and that the Forest Department has imposed penalties upon the violators. However, the recent photographic evidence reveals subsequent developments which contradict the said assertion. The said photographs are annexed herewith and marked as **Annexure-1**.

For all the reasons stated above the Hon'ble Tribunal may kindly be pleased to take cognizance of all these facts and to pass appropriate orders to meets the ends of Justice and equity.

AND FOR THIS ACT OF KINDNESS THE APPLICANTS, AS IN DUTY BOUND, SHALL  
EVER PRAY.

Verification

Verified on this 15<sup>th</sup> day of April 2026 that the contents of the present Application  
are true and correct to my knowledge and belief and nothing material is concealed therefrom.

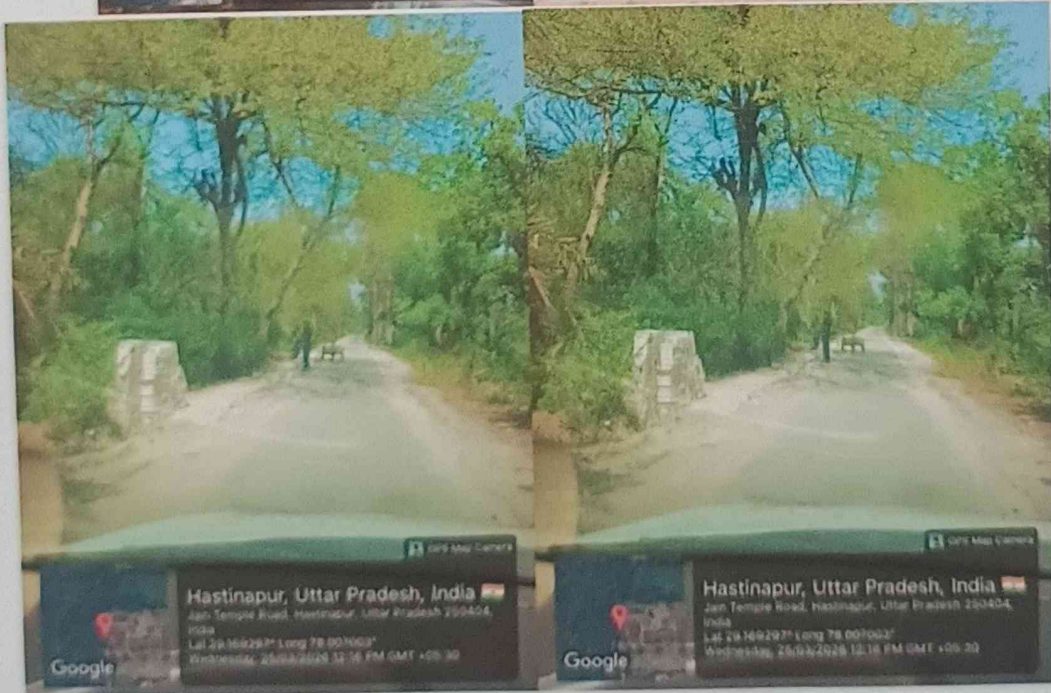
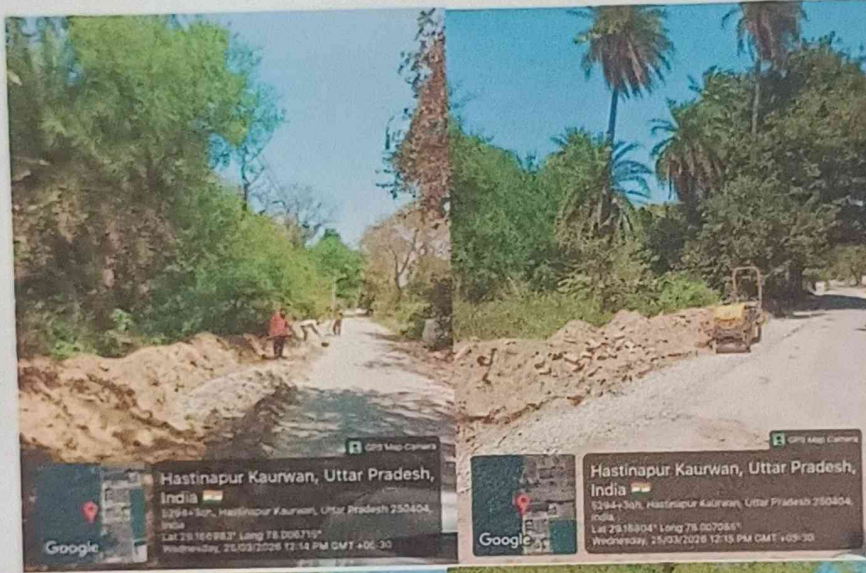


**Rajneesh Karnwal**  
**Applicant in Person**

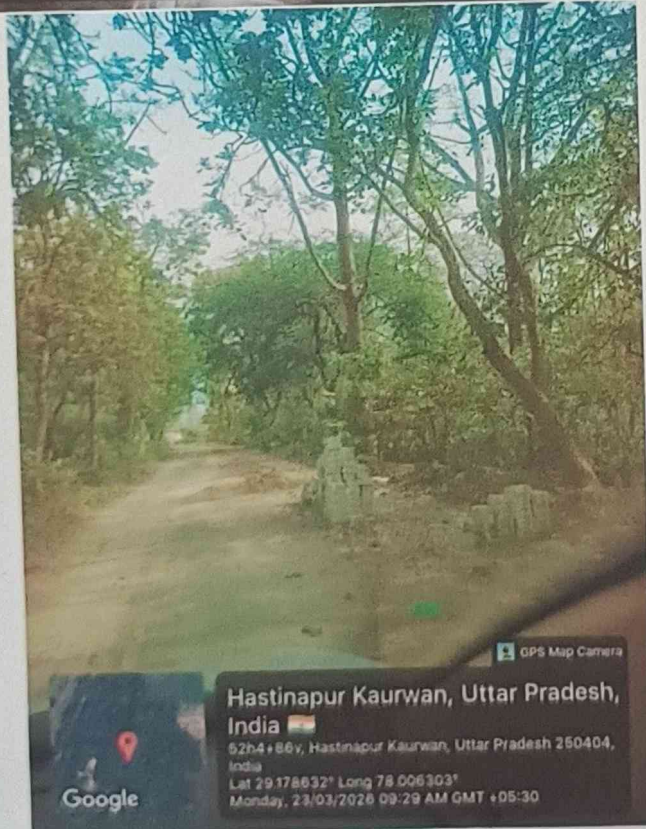
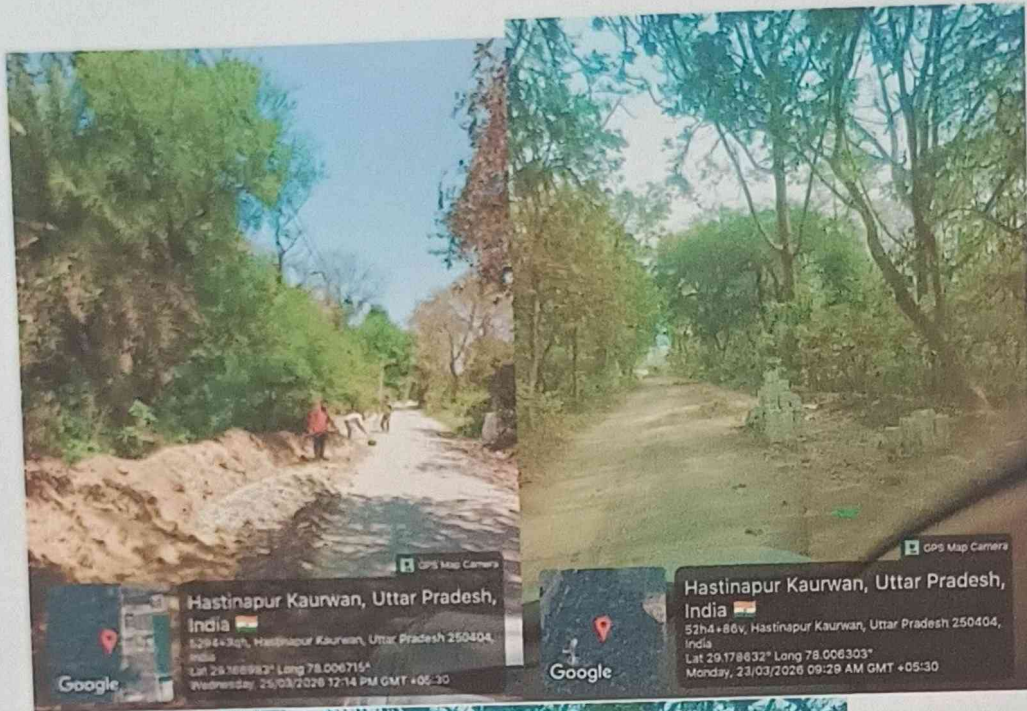
**Date: 15.04.2026**

**Place: Hastinapur**

ANNEXURE 1



*Tove copy*  
*S. P. Singh*



*True Copy*  
*S. Singh*